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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/ BB/ 2017	-	For filing objections	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.

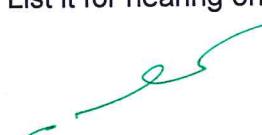
SL. **NAME (IN CAPITAL)** **SIGNATURE**
NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

1) *Sivaramakrishnan*
Advocate for Petitioner
7259799922 

2) *P. Jai - Saibsy*
Adv for Respondent
8695123344 

Counsel for petitioner is present. Counsel for respondent is present. He has filed
objections along with a memo with annexures.

List it for hearing on 17.11.2017.


MEMBER (J)


MEMBER (T)